

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

CA./IA/MP No 158/98

D. D. Bhatnagar Versus G. D. & Ors.

Date of Order	Orders
10-1-2001	None present for the applicant even in the second round. From the proceedings dated 10-11-2000, we find that it is clearly noted that applicant's counsel was not appearing in this case for quite sometime and to give an opportunity to the applicant or his counsel to appear one more chance was also given. Today, none appears for the applicant even in the second round. Hence the application is dismissed in default on the part of the applicant. copy sent to applicant note 73 date 18/1/01 (N. P. NAWANI) ADMINISTRATIVE MEMBER (B. S. RAIKOTE) Vice Chairman

46/01